

## Swami Cable Network Vs Zee Entertainment Enterprise Ltd

**Court:** Telecom Disputes Settlement And Appellate Tribunal

**Date of Decision:** Nov. 1, 2023

**Hon'ble Judges:** Sanjeev Pandey, Director

**Bench:** Single Bench

**Advocate:** Vishwajeet Singh, Yash Agarwal

### Judgement

Mr. Vishwajeet Singh, Advocate, appears for Petitioner and seeks permission to file his evidence affidavit during the course of the day. He states that

his clerk is in the Registry of this Tribunal to file the said affidavit. Prayer is opposed by Mr. Yash Agarwal, Advocate for Respondent stating that on

last occasion it was recorded that further extension of time for filing evidence affidavit would be subject to cost. The Petitioner is permitted to file its

evidence affidavit in the course of the day. As prayed for, let evidence affidavit be filed by Respondent in four weeks time. List the matter for

Directions on 12th December, 2023.Ã, Ã, Ã, Ã,